

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Athena Energy Ventures Private Limited Date of Commencement of Liquidation: 21-07-2022; List of Stakeholders as on Date: 28-08-2023; Name of IP: Mr. Kumar Rajan; Process Number: 1; Last 5 digit of registration number: 12116

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	3602897	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	1137255	0	0	0	NA
3	Secured financial creditors	13	162080620350	13	155152359146	0	6928261204	0	Annexure 3
4	Unsecured financial creditors	1	414581	1	414581	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0	0		0	0	0	NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	6	9069473629	6	5754477920	0	3314995709		Annexure 9
Total		20	171150508560	20	160911991799	0	10243256913	0	